

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 130/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Eastern Newspapers Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For the Petitioner.

- 1) Palika Paban Bishwal (Adv.)
- 2) Anik Chandhuri (Adv.)

Anik Chandhuri
22/11/17

ORDER

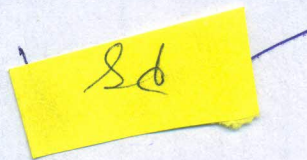
Ld. Counsel for the petitioner has made a request for adjournment. Prayer is allowed.

Petitioner is directed to file supplementary affidavit annexing the documents as order on 12/06/2017 within 15 days.

List on 11/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)